

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/135(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Ranganathan Ram Mohan  
**NAME OF THE RESPONDENTS** : Dhandayuthapani Foundry Pvt Ltd & 8 Ors  
**UNDER SECTION** : Sec 241 & 242 of CA, 2013


**ORDER**

Both the parties are present through video conferencing mode.

Respondent Counsel seeks and is granted 3 weeks time to file Counter in the matter.

Both the parties are directed to prepare dates and events, giving relevant page numbers and provision of law with compilation of documents before the next date of hearing.

List the matter on **07.06.2023** for further hearing.

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT